

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 18.04.2019

In the court of the Registrar

11:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1360 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Central Goods & Service Tax Department Vs. Dinkar Tiruvannapuram Venkatasubramnian	Nitya Sharma

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By Order
-sd/-

Assistant Registrar